provident Fund for Food Handling Mazdoors

2565. SHRI LADLI MOHAN NIGAM: Will the Minister of AGRI CULTURE be pleased to state:

(a) whether it is a fact that the contractors working at Food Storage Depot, in Haryana and Punjab have not deposited the contributions of Provident Fund with the Food Corporation of India in respect of food handling labour engaged by them;

(b) if so, what are the details in this regard; and

(c) what action has been taken by the Central Government againsx such contractors?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RECONSTRUCTION RURAL (MISS KAMALA KUMARI); (a) to (c) The Regional Provident Fund Commissioner is to adjudge and determine the exact liability by way of contribution and administrative charges et? due in respect of workmen employed by the Contractors. Determination is to be made after affording an opportunity to the contractors concerned as well as the Food Corporation of India to make their representations concerning the matter. Regional Provident Fund Cimmi-ssioners Punjab and Haryana have initiated action recently to determine the liabilities.

Assistance received by AVARD from the International Agencies

2566. DR. (SHRIMATI) NAJMA HEPTULLA; SHRI RAMANAND YADAV:

Will the Minister of RURAL RE-CONSTRUCTION be pleased to state:

(a) whether it is a fact that AVARD (Association of Voluntary Agencies for Rural Development) has obtained rupees 100 million uptil now from Central Government and different international agencies; (b) whether any enquiry has been conducted to know if the funds were properly utilised and f^or the purpose for which they were received; and

(c) how much money was diverted by the AVARD towards ^{nxed} deposits and for help t_0 affiliated agencies?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) to (c) Information is being collected and will be laid on the Table of the House.

Construction of Houses by AVARD

2567. SHRI RAMANAND YADAV: Will the Minister of RURAL RECON STRUCTION be pleased to state:

(a) whether it is a fact that Association of Voluntary Agencies for Rural Development received Rs. 84 lakhs from EZE, a Christian organisation of West Germany, for constructing houses in the flood-affected area during floods in September, 1978;

(b) whether Government have conducted any inquiry on the utilisation of fund by the AVARD; and

(c) if so, what are the results of the enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) AVARD received Rs. 76,88,901.00 from EZE, West Germany in four instalments from November, 1978 to September, 1980.

Cb) and (c) The facts are being ascertained.

Association of Voluntary Agencies for Rural Development

2568. SHRI RAMANAND YADAV: Will the Minister $_0$ f RURAL RECON STRUCTION be pleased t₀ state:

(a) whether it is a fact that the Association of Voluntary Agencies for Rural Development received Rupees 13 million from EZE, a Christian organi-